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Title: Regarding Reported Misuse of Central Bureau of Investigation.

PROF. SAUGATA ROY (DUM DUM): Today, I have given notice of Calling attention and for 'Zero hour' on the misuse of CBI by the Central Government. The CBI is a premier investigation agency of the country but in the past, when the Ruling Party was in the Opposition, they used to call the CBI as Congress Bureau of Investigation. The Supreme Court has called the CBI as 'caged parrot'. The CBI's former director *â€* was asked to recuse from the investigation into the 2G scam. ...*(व्यवधान)*

माननीय अध्यक्ष : नाम मत तीजिए।

PROF. SAUGATA ROY : Now, CBI on the instigation of those in power and the President of the Ruling Party has launched an assault on the West Bengal Government and they are trying to subjugate the State Government by arresting TMC Leaders. We want to state that the CBI has to be removed from the control of the Prime Minister and given to the Lokpal. It is being used politically.

SHRI M. VENKAIAH NAIDU: Madam, this is not allowed. Saugata Ji is a senior member. He has given notice for 'Zero Hour' and he has given a notice for Calling Attention. It is for the Chair to admit it either way...*(Interruptions)* Sultan Ahmed Ji, do not make comments. The hon. Member has taken the name of Jagdambika Pal. I request all of us to respect each other.

Madam, he has made a comment about my Party President. I totally condemn it.

Second point is that a legal battle cannot be substituted by political battle. If someone is aggrieved by legal action, there are other avenues available to them.

...*(Interruptions)* The Government does not believe in misusing the CBI. That regime has gone which you were supporting earlier. That regime has gone. Now, this Government gives full freedom to CBI. Be rest assured but at the same time, do not come to the rescue of the people who are tainted. You would also get bad name unnecessarily. This is my advice.*(Interruptions)*

श्री स्वीन्द्र कुमार पाण्डेय (गिरिडीह) : महोदया, मंत्री जी द्वारा मंत्रालय का कार्यभार संभालने के पश्चात् एमएसएमई विभाग में कई महत्वपूर्ण फैसले लिए गए हैं, जिनके कारण छोटे उद्यमियों का अत्मविश्वास बढ़ा है।...*(व्यवधान)*

SHRI M. VENKAIAH NAIDU: Madam, Rule 349 says that they cannot exhibit the photos. He is showing photo which is totally objectionable. ...*(Interruptions)* I request the Chair to name the Member. Otherwise, this will become a practice.

HON. SPEAKER: Sultan Ahmed Ji, this is not proper. Whatever you are doing is not proper. I am sorry.

...*(Interruptions)*

HON. SPEAKER: Sultan Ahmed Ji, please do not show posters. I am requesting you. This is not allowed.

SHRI M. VENKAIAH NAIDU: That poster has to be withdrawn. This is a very bad precedent. This is very bad precedent of bringing something from Bazaar and then bringing it to the House and trying to portray something which is totally not acceptable. Rule 349(xiv) says that this is not allowed.

11.09 hrs

At this stage, Prof. Saugata Roy and some other

hon. Members left the House.

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12.01 hrs

PAPERS LAID ON THE TABLE

HON. SPEAKER: Now, Papers to be laid. Item No. 2 – Shri Bandaru Dattatreya.